

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD.

O.A.NO. 1167 of 1987

K.P. Tripathi

...

Applicant

Vs.

Union of India & others ...

Respondents.

Hon'ble G.S. Sharma, Member (J),

Hon'ble K.J. Raman, Member (A).

This is an original application under section 19 of the Administrative Tribunals Act 1985 ^{and raises} concerning the question of seniority and other connected benefits.

Sri R.N. Mishra, learned counsel for the applicants appearing before us ^{and} states that the applicants are no longer ^{interested} in prosecuting this case.

The application is accordingly dismissed as not pressed.

B. Chaturvedi

Member (A).

G. S. Sharma

Member (J).

Dated: 17, Oct. 1989.

h.s.